

**GOVERNMENT OF INDIA  
MINISTRY OF RAILWAYS**

**LOK SABHA  
UNSTARRED QUESTION NO. 2891  
TO BE ANSWERED ON 11.05.2016**

**FACILITY OF RETURN CURRENT TICKET**

**†2891. SHRIMATI DARSHANA VIKRAM JARDOSH:**

**Will the Minister of RAILWAYS be pleased to state:**

- (a) the reasons for discontinuing the facility of return current ticket for a journey of less than 199 kms. in non-suburban section by the railway administration in the recent past; and**
- (b) whether the Government proposes to re-introduce this facility and if so, the details thereof?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF RAILWAYS**

**(SHRI MANOJ SINHA)**

**(a): W.e.f. 01.03.2016, changes have been made in the rules for unreserved tickets over non-suburban section only and that too for the distance upto 199 kms only. However, no changes have been made in the rules for unreserved tickets including return journey tickets over suburban sections and for the distance of more than 199 kms over non-suburban sections. The limited change has been made in view of a number of cases detected regarding recycling of tickets issued for short distance journey tickets over non-suburban sections.**

**(b): No, Madam. At present there is no such proposal.**

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